

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No.291 of 2012 in
D.F.R. No. 1482 of 2012

Dated : 15th October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Uttrakhand Power Corporation Ltd. Appellant (s)

Versus

Uttrakhand Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra &

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R.1
Mr. Suresh Tripathy for R.4

ORDER

At the request of the learned counsel for the Appellant, post the matter on **17.10.2012.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson